

get the residual project work completed on EPC mode. Accordingly, an affidavit to this effect has been filed in the Hon'ble High Court of Jharkhand at Ranchi thereby requesting to permit the termination of Concession Agreement and get the residual project work completed on EPC mode. The case was heard on 25-07-2018 and next date of hearing has been given by the Hon'ble High Court as 09-08-2018. Tender for repair and maintenance of Ranchi-Jamshedpur stretch on the risk and cost of Concessionaire has been invited.

#### **Construction of highways from NHIDCL**

1365. SHRI BHUBANESWAR KALITA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that National Highway and Infrastructure Development Corporation Limited (NHIDCL) has entrusted the work of execution of four laning of National Highway 37;

(b) if so, the details of the commencement of the project and a date of completion of the project;

(c) whether Government is aware of extremely slow progress of the project; and

(d) if so, the details thereof and action taken by Government to accelerate the work in the project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) Yes, Sir. The work of execution of four laning of National Highway 37 has been entrusted to NHIDCL. The details of the date of commencement and the date of completion of the projects are given in the Statement (*See* below).

(c) and (d) Yes, Sir. The delay in land acquisition by the concerned State Government Department has been the reason for the slow progress of the work apart from the slow progress by contractors. The agreement with 3 out of 8 contractors has since been re-awarded in 2 packages while re-tendering for one package has been initiated. In order to accelerate the work, NHIDCL is regularly reviewing the status of LA with concerned competent authority to expedite the land acquisition in addition to review of the project at the highest level in the Ministry of Road Transport and Highways and at State level.

**Statement***Details of the date of commencement and date of completion of the projects*

Sl. No	NH	Name of project	Date of Commencement	Date of Completion
1.	37	4-laning from end of Nagaon bypass to Rangagara (km. 278.600 to km. 297.000) of NH-37 on EPC basis	23.05.2016	18.11.2018
2.	37	4 laning from Rangagara to Kaliabor Tiniali from km. 297.00 to km. 315.315 of NH-37 on EPC basis.	23.10.2017	21.04.2020
3.	37	Four Laning of Numaligarh to Jorhat section from km. 402.500 to km. 453.000 (Design km. 403.200 to km. 454.240) except Dergaon bypass (with Toll Plaza)	23.05.2015	31.12.2019
4.	37	Four Laning of Jorhat to Jhanji section from km. 453.00 to km. 491.08	01.01.2018 (Re-awarded)	31.12.2020
5.	37	Four Laning of Jhanji Jn. to Demow section from km. 491.050 to km. 535.250 (Design km 490.800 to km 534.800) (with Toll Plaza)	20.01.2018 (Re-awarded)	19.01.2021
6.	37	4-laning of NH-37 section between Demow to End of Moran Bypass (from km. 534.800 to km. 561.700) on EPC Mode.	17.08.2016	13.02.2019
7.	37	4-laning of NH-37 section between End of Moran Bypass to Bogibeel junction near Lapetketa (km. 561.700- km. 580.778) on EPC Mode.	Bids invited for Civil Work	
8.	37	Construction of Dibrugarh By Pass/ realignment of NH-37 from Bogibeel Junction at km. 581.700 to km. 597.147 on EPC basis in the State of Assam	02.11.2015	01.11.2018

Note: The earlier contracts at Sl. No. 4, 5 and 7 above were terminated. Work indicated at Sl. No. 4 and 5 were re-awarded and for Sl. No. 7 bids have been invited.